

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 19th November, 2022

No.HC.VII-23/2022/ **10865** /A. Smti Sangeeta Gogoi Bora, Addl. District and Sessions Judge, Sonitpur, Tezpur, is transferred and posted as Presiding Officer, Industrial Tribunal, Dibrugarh, vice Shri Nogen Senabaya Deori already transferred.

Smti Gogoi Bora will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10866** /A. Shri Pijush Pratim Bairagi, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Addl. District and Sessions Judge, No.1, vice Shri Lohit Kumar Saikia already transferred.

Shri Bairagi will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-23/2022/ **10867** /A. Shri Nityananda Talukdar, Addl. District and Sessions Judge, FTC, No.3, is posted at the same station i.e. Guwahati, as Addl. District and Sessions Judge, No.2, vice Shri Pijush Pratim Bairagi posted at the same station.

Shri Talukdar will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-23/2022/ **10868** /A. Smti Gitali Rabha, Addl. District and Sessions Judge, No.2, Nagaon, is posted at the same station i.e. Nagaon, as Addl. District and Sessions Judge, No.1, vice Shri Pijush Pratim Bairagi already transferred.

Smti Rabha will hand over charge of her Court and Office to the District and Sessions Judge, Nagaon and join her new assignment immediately.

No.HC.VII-23/2022/ **10869** /A. Smti Tripti Ari, Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Addl. District and Sessions Judge, FTC, No.3, vice Shri Nityananda Talukdar posted at the same station.

Smti Ari will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-23/2022/ **10870** /A. Shri Nilkamal Das, Addl. District and Sessions Judge, No.3, Nagaon, is posted at the same station i.e. Nagaon, as Addl. District and Sessions Judge, No.2, vice Smti Gitali Rabha posted at the same station.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and join his new assignment immediately.

No.HC.VII-23/2022/ **10871** /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No.E.55197/100 dated 04.11.2022, has been pleased to appoint the following Officers in Grade-I of the Assam Judicial Service on promotion from Grade-II to Grade-I of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003:-

Name of the Officers

1. Shri Ranju Medhi,
Counsellor, Family Court, Cachar, Silchar
2. Smti Manju Bordoloi,
Counsellor, Family Court, No.1, Kamrup (M), Guwahati
3. Shri Mridul Kumar Saikia,
Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong
4. Shri Kumud Chandra Boro,
Chief Judicial Magistrate, Goalpara
5. Smti Sabeena Mazumdar,
Civil Judge & Asstt. Sessions Judge, Morigaon
6. Shri Mukul Chetia,
Chief Judicial Magistrate, Barpeta
7. Smti Ranjita Agarwalla,
Chief Judicial Magistrate, Udalguri
8. Shri Abhijeet Kumar Baruah,
Chief Judicial Magistrate, Kamrup (M), Guwahati

No.HC.VII-23/2022/ **10872** /A. On promotion from Grade-II to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Ranju Medhi	Addl. District and Sessions Judge, Sonitpur, Tezpur, vice Smti Sangeeta Gogoi Bora transferred	Tezpur
2.	Smti Manju Bordoloi,	Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati, vice Smti Tripti Ari posted at the same station	Guwahati